

**Number of Indians working in Kenya**

3987. SHRIMATI SANYOGITA RANE: Will the Minister of LABOUR be pleased to state:

(a) the number of Indians working in Kenya as technicians, artisans and labourers; whether it is a fact that the Indian national, working in Kenya are being exploited and they are forced to work on Sundays, Public holidays and even on Saturday afternoons without compensation;

(b) what steps Government of India propose to take regarding inhuman conditions and exploitation faced by Indian employees;

(c) whether the Kenyan Government had offered cooperations in the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) According to registration with the Indian Mission in Nairobi, the number of Technicians and Artisans working in Kenya is 637 and 126 respectively. No labourers are employed in Kenya. Some cases of exploitation and ill-treatment of India workers have come to the notice of the Indian Mission.

(b) The complaints of exploitation and ill-treatment of Indian workers are looked into by the Indian Mission who make efforts to have the grievances redressed amicably.

(c) and (d). Kenyan Authorities have been generally helpful and Co-operative in this regard. Kenyan regulations provide for mediation, arbitration and appeal to Industrial courts. Kenyan Labour Ministry and Management Staff Association and other similar organisations also assist in arriving at amicable settlement.

**Arrest of Director/Officer of M/s. Emmer Enterprises, Bombay**

3988. SHRI SHIBU SUREN: Will the Minister of LABOUR be pleased to state:

(a) whether M/s. Emmer Enterprises, Bombay or/any of its Directors or officers were arrested for receiving Rs. 15,000/- in Indian currency instead of Rs. 15,000/- in foreign currency from the Foreign Employer of Indian labour; and

(b) if so, the reasons, if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). Information is being collected and will laid on the Table of the House.

**Minimum Wages for Agricultural Labour**

3989. SHRI BHOGEN德拉 JHA: Will the Minister of LABOUR be pleased to state:

(a) what is the minimum wage fixed for agricultural labourers and the state of its implementation, State-wise for the whole country and district-wise for Bihar; and

(b) what specific steps are being undertaken to ensure freedom of choice for work and payment of minimum wages?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) A statement showing the rates of minimum wage for employments in agriculture fixed by the various State Governments/Union Territories according to the latest information available is given in annexure-1, laid on the Table of the House. [Placed in Library, See No. LT-3123/81]

A survey to assess the implementation of minimum wages in agriculture has been undertaken; the result of the